

COURT NO. 33

THE HONOURABLE SRI JUSTICE NAGESH BHEEMAPAKA

To be heard on Monday the 18th day of November 2024 (AT 10:30 AM - HYBRID MODE)

NOTE - For Registration <https://tshc.vconsol.com/register>

For attending Court Proceedings - <https://tshc.vconsol.com/login>

Note: 1) First, mentions shall be made page-wise.

2) Thereafter, out of list mentions and lunch motion slips will be taken.

3) No mentions shall be made in the first twenty cases.

(MOTION LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>				
1	WP/29459/2014 IA 1/2014(WPMP 36816/2014)(Suspension Petition) IA 1/2015(WVMP 1769/2015)(Vacate Stay Petition)	V ROHITH	GP FOR COOPERATION M VENKAT DIVAKAR M VENKAT DIVAKAR (R6)	MEDAK
<u>ADMISSION (MEDICAL AND HEALTH)</u>				
2	WP/32138/2024 IA 1/2024(Direction Petition)	KARUNAKAR REDDY	GP FOR MEDICAL HEALTH FW	BHADRADRI KOTHAGUDEM

COURT NO. 33**THE HONOURABLE SRI JUSTICE NAGESH BHEEMAPAKA****To be heard on Monday the 18th day of November 2024 (AFTER MOTION LIST - HYBRID MODE)****NOTE - For Registration <https://tshc.vconsol.com/register>****For attending Court Proceedings - <https://tshc.vconsol.com/login>****(DAILY LIST)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL				
3	WP/21157/2007 IA 1/2007(WPMP 27420/2007)(Direction Petition)	P VENKATESWAR RAO	R ANURAG (SC FOR TSRTC)	MAHABUBNAGAR
4	WP/29572/2010 IA 1/2016(WPMP 4557/2016)(Amendment Petition) IA 2/2016(WPMP 4558/2016)(Implead Petition)	S SYAMSUNDER RAO	GP FOR COOPERATION G L V RAMANA MURTHY PULLA RAO YELLANKI (R10)	KHAMMAM
5	WP/30631/2015 IA 2/2015(WPMP 39574/2015)(Suspension Petition)	AMBADIPUDI SATYANARAYANA	GP FOR LABOUR	HYDERABAD
6	WP/41587/2015 IA 1/2015(WPMP 53686/2015)(Direction Petition)	A JAGAN	GP FOR TRANSPORT	KHAMMAM
7	WP/12122/2019 IA 1/2024(Dispense with Petition)	RAMA MURTY P V S A	GP FOR LABOUR P CHAKRAVARTHY (R2)	HYDERABAD
8	WP/14422/2019	N MOHAN KRISHNA	DISHIT BHATTACHARJEE	HYDERABAD
9	WP/2528/2020 IA 1/2020(Direction Petition)	T KISTAIAH	GP FOR SERVICES III	RANGA REDDY
10	WP/29151/2022 IA 1/2022(Direction Petition)	CH SOWMYA	GP FOR TRANSPORT GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R5)	HYDERABAD
11	WP/42630/2022 IA 1/2022(Direction Petition)	P SAJAN KUMAR	GP FOR TRANSPORT	MANCHERIAL
FOR ORDERS				
12	WP/17036/2005	G SUDHA	GP FOR LABOUR K UDAYA SRI (R3) K UDAYA SRI (R2) K UDAYA SRI (R4) R1, R2 served	HYDERABAD
13	WP/5308/2012 WP/2933/2011 WP/29708/2011 WP/29841/2011 WP/30979/2012 WP/33500/2012	G V SHIVAJI	V UMA DEVI (SC FOR TRANSCO) (R56)	KHAMMAM
14	WP/2933/2011 IA 1/2014(WVMP 1871/2014)(Vacate Stay Petition)	G V SHIVAJI	V UMA DEVI (SC FOR TRANSCO) (R6) C RAGHU	KARIMNAGAR
15	WP/29708/2011	G V SHIVAJI	V UMA DEVI (SC FOR TRANSCO)	KARIMNAGAR
16	WP/29841/2011	G V SHIVAJI	V UMA DEVI (SC FOR GENCO)	KHAMMAM

17	WP/30979/2012 IA 1/2012(WPMP 39508/2012)(Direction Petition) IA 1/2015(WPMP 58817/2015)(Condone Delay Petition) IA 2/2015(WPMP 58818/2015)(Set Aside Petition) IA 3/2015(WPMP 58819/2015)(Permission Petition)	G V SHIVAJI	V UMA DEVI (SC FOR TRANSCO) (R5)	KHAMMAM
18	WP/33500/2012 IA 2/2012(WPMP 42619/2012)(Direction Petition) IA 1/2013(WPMP 28072/2013)(Fix an Early Date) IA 1/2014(WVMP 2110/2014)(Vacate Stay Petition)	G V SHIVAJI	C RAGHU V UMA DEVI (SC FOR TRANSCO) (R5)	KHAMMAM
19	WP/863/2013 IA 4/2013(WPMP 4439/2013)(Vacation Motion Letter) WP/34890/2012	A PRABHAKAR RAO	GP FOR ROADS BUILDINGS S SURENDER REDDY (SC FOR WARANGAL MUNICIPAL CORP) (R7) P CHANDRA SEKAR REDDY (R6) GP FOR REVENUE (R36)	WARANGAL
20	WP/34890/2012 IA 1/2012(WPMP 44354/2012)(Direction Petition)	A PRABHAKAR RAO	GP FOR ROADS BUILDINGS GP FOR REVENUE (R36)	WARANGAL
21	WP/24956/2014 IA 1/2014(WPMP 31232/2014)(Direction Petition)	C SUNIL KUMAR REDDY	GP FOR ROADS BUILDINGS	WARANGAL
22	WP/38275/2015 IA 1/2015(WPMP 49267/2015)(Direction Petition) IA 1/2024(Withdrawal Petition) WP/3563/2015 WP/14377/2014 WP/14523/2014	V ROHITH	GP FOR ROADS BUILDINGS	RANGA REDDY
23	WP/14377/2014 IA 4/2014(WPMP 79559/2014)(Vacation Motion Letter)	N VINESH RAJ	GP FOR ROADS BUILDINGS GP FOR REVENUE (R13)	RANGA REDDY
24	WP/14523/2014 IA 4/2014(WPMP 80490/2014)(Vacation Motion Letter)	U SHANTHI BHUSHAN RAO	GP FOR ROADS BUILDINGS	RANGA REDDY
25	WP/3563/2015 IA 1/2015(WPMP 4744/2015)(Direction Petition)	V ROHITH	GP FOR ROADS BUILDINGS	HYDERABAD
26	WP/31501/2017	P NAGENDRA REDDY	GP FOR ROADS BUILDINGS	HYDERABAD
27	WP/374/2018 IA 2/2018(Direction Petition) IA 1/2023(Miscellaneous Petition)	P PRABHAKAR REDDY	BATHULA RAJ KIRAN (SC FOR LIC)	HYDERABAD
28	WP/43697/2018 IA 1/2018(Suspension Petition) IA 1/2019(Vacate Stay Petition) IA 1/2024(Fix an Early Date)	A BHUVAN SUNDER REDDY	GP FOR FINANCE PLANNING GP FOR SERVICES I GP FOR SERVICES I (R2)	HYDERABAD

29	WP/3374/2019 IA 1/2019(Direction Petition)	NAYAKAWADI RAMESH	GP FOR HOUSING K BUCHI BABU SC FOR Telangana State Housing Board (R1) B SHIVA KUMAR (R2) Standing Counsel for Telangana State Housing Corporation	WARANGAL
30	WP/20150/2019 IA 1/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds) WP/10294/2019 WP/22979/2019 WP/22988/2019 WP/23665/2019 WP/23766/2019 WP/23784/2019 WP/23801/2019 WP/23824/2019 WP/23834/2019 WP/24169/2019 WP/24263/2019 WP/24390/2019 WP/24594/2019 WP/24607/2019 WP/24634/2019 WP/24655/2019 WP/24786/2019 WP/24788/2019 WP/24822/2019 WP/24826/2019 WP/24855/2019 WP/24858/2019 WP/24970/2019 WP/25067/2019 WP/25198/2019 WP/25433/2019 WP/25442/2019 WP/25457/2019 WP/25507/2019 WP/25512/2019 WP/25517/2019 WP/25653/2019 WP/25709/2019 WP/26285/2019 WP/27293/2019 WP/28245/2019 WP/29001/2019	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R6) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
31	WP/10294/2019 IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
32	WP/22979/2019 IA 1/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
33	WP/22988/2019 IA 1/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
34	WP/23665/2019 IA 1/2019(Direction Petition) IA 2/2024(Petition for Grounds) IA 3/2024(Amendment Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KHAMMAM
35	WP/23766/2019 IA 1/2019(Direction Petition) IA 2/2024(Petition for Grounds) IA 3/2024(Amendment Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD

36	WP/23784/2019 IA 1/2019(Direction Petition) IA 2/2024(Petition for Grounds) IA 3/2024(Amendment Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
37	WP/23801/2019 IA 1/2019(Direction Petition) IA 2/2024(Petition for Grounds) IA 3/2024(Amendment Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
38	WP/23824/2019 IA 1/2019(Direction Petition) IA 2/2024(Petition for Grounds) IA 3/2024(Amendment Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
39	WP/23834/2019 IA 1/2019(Direction Petition)	CH VENKAT RAMAN	SC FOR SINGARENI C P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	KHAMMAM
40	WP/24169/2019 IA 1/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
41	WP/24263/2019 IA 1/2019(Condone Delay in Rep) IA 2/2019(Direction Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KARIMNAGAR
42	WP/24390/2019 IA 1/2019(Condone Delay in Rep) IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KHAMMAM
43	WP/24594/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	WARANGAL
44	WP/24607/2019 IA 1/2019(Direction Petition) IA 2/2024(Petition for Grounds) IA 3/2024(Amendment Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
45	WP/24634/2019 IA 1/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
46	WP/24655/2019 IA 1/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	WARANGAL

47	WP/24786/2019 IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KHAMMAM
48	WP/24788/2019 IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
49	WP/24822/2019 IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
50	WP/24826/2019 IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
51	WP/24855/2019 IA 1/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	HYDERABAD
52	WP/24858/2019 IA 1/2019(Direction Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KHAMMAM
53	WP/24970/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
54	WP/25067/2019 IA 1/2019(Direction Petition) IA 1/2024(Petition for Grounds) IA 2/2024(Amendment Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD
55	WP/25198/2019 IA 1/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
56	WP/25433/2019 IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
57	WP/25442/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
58	WP/25457/2019 IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR

59	WP/25507/2019 IA 1/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
60	WP/25512/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
61	WP/25517/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
62	WP/25653/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
63	WP/25709/2019 IA 1/2019(Direction Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD
64	WP/26285/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
65	WP/27293/2019 IA 1/2019(Direction Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD
66	WP/28245/2019 IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	ADILABAD
67	WP/29001/2019 IA 2/2024(Amendment Petition) IA 3/2024(Petition for Grounds)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R5)	KARIMNAGAR
68	WP/10085/2021 IA 1/2021(Suspension Petition) IA 1/2023(Additional Documents Petition)	D RAMAKRISHNA	V UMA DEVI (SC FOR TRANSCO) GP FOR SERVICES II (R4) V UMA DEVI (SC FOR GENCO) (R3)	WARANGAL
69	WP/11221/2022 IA 1/2022(Stay Petition) IA 1/2024(Vacate Stay Petition) WP/11228/2022 WP/11229/2022 WP/11235/2022 WP/11238/2022 WP/11240/2022 WP/35582/2014	G V S GANESH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR LABOUR (R6) P RADHIVE REDDY (R7)	HYDERABAD

70	WP/35582/2014 IA 1/2014(WPMP 44514/2014)(Stay Petition) IA 1/2020(Vacate Stay Petition)	G V S GANESH	GP FOR LABOUR ADDL ADVOCATE GENERAL (R4) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R3) ADDL ADVOCATE GENERAL (R2)	HYDERABAD
71	WP/11228/2022 IA 1/2022(Stay Petition) IA 1/2024(Vacate Stay Petition)	G V S GANESH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR LABOUR (R6)	HYDERABAD
72	WP/11229/2022 IA 1/2022(Stay Petition) IA 1/2024(Vacate Stay Petition)	G V S GANESH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA NAMAVARAPU R RAO(CENTRAL GOVT COUNSEL) (R2)	HYDERABAD
73	WP/11235/2022 IA 1/2022(Stay Petition) IA 1/2024(Vacate Stay Petition)	G V S GANESH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR LABOUR (R6) P RADHIVE REDDY (R7)	HYDERABAD
74	WP/11238/2022 IA 1/2022(Stay Petition) IA 1/2024(Vacate Stay Petition)	G V S GANESH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR LABOUR (R6)	HYDERABAD
75	WP/11240/2022 IA 1/2022(Stay Petition) IA 1/2024(Vacate Stay Petition)	G V S GANESH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR LABOUR (R6)	HYDERABAD
76	WP/12012/2023 IA 1/2023(Suspension Petition) IA 2/2023(Vacate Stay Petition)	M A K MUKHEED	GP FOR MEDICAL HEALTH FW GP FOR REVENUE (R3) SRINIVASA RAO PACHWA SRINIVASA RAO PACHWA (R5)	NALGONDA
77	WP/1861/2024 IA 1/2024(Direction Petition)	R BALA SUBRAMANYAM	GP FOR INFORMATION TECHNOLOGY GP FOR MCPL ADMN URBAN DEV (R2) M DHANANJAY REDDY (SC FOR GHMC) (R4)	MEDCHAL- MALKAJGIRI
78	WP/29714/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Stay Petition)	SETTY RAVI TEJA	GP FOR LABOUR	HYDERABAD
79	WP/31196/2024 IA 1/2024(Direction Petition)	Dr CHALLA SRINIVASA REDDY	GP FOR MEDICAL HEALTH FW	HYDERABAD

SPECIALLY IDENTIFIED CASES

80	WP/34579/2015 IA 1/2015(WPMP 44436/2015)(Direction Petition) IA 2/2015(WPMP 44437/2015)(Direction Petition) WP/30152/2015	C RAGHU	GP FOR ROADS BUILDINGS	HYDERABAD
81	WP/30152/2015	C RAGHU	GP FOR ROADS BUILDINGS	HYDERABAD
82	WP/979/2018 IA 1/2018(Direction Petition) IA 1/2024(Direction Petition)	V R MACHAVARAM	BATHULA RAJ KIRAN (SC FOR LIC)	HYDERABAD
83	WP/45103/2018 IA 1/2018(Direction Petition)	J SUDHEER	G ANANDAM	HYDERABAD

COVERED MATTERS

84	WP/2815/2018	P VENKATESWAR RAO	R ANURAG (SC FOR TSRTC) (court slip)	MAHABUBNAGAR
85	WP/6304/2018	P VENKATESWAR RAO	N PRAVEEN REDDY (SC FOR TSRTC) (court slip)	HYDERABAD

86	WP/7396/2018	P VENKATESWAR RAO	R ANURAG (SC FOR TSRTC) (court slip)	MAHABUBNAGAR
87	WP/9491/2018	P VENKATESWAR RAO	N VASUDEVA REDDY(SC FOR RTC) (court slip)	RANGA REDDY
88	WP/27129/2018	P VENKATESWAR RAO	N PRAVEEN REDDY (SC FOR TSRTC) (court slip)	HYDERABAD
89	WP/29274/2018	P VENKATESWAR RAO	N PRAVEEN REDDY (SC FOR TSRTC) ,(court slip)	HYDERABAD
90	WP/29424/2018	P VENKATESWAR RAO	N VASUDEVA REDDY(SC FOR RTC) R2 UNSERVED ,::,(court slip)	HYDERABAD
91	WP/29848/2018	P VENKATESWAR RAO	,(court slip)	HYDERABAD
92	WP/34683/2018	P VENKATESWAR RAO	N VASUDEVA REDDY(SC FOR RTC) (court slip)	HYDERABAD
93	WP/47184/2018	P VENKATESWAR RAO	R ANURAG (SC FOR TSRTC) R3 UNSERVED ,:::(court slip)	MAHABUBNAGAR

ADMISSION

94	CC/1598/2016 IA 1/2023(Implead Petition) IA 2/2023(Amendment Petition) WP/24660/2016	A K JAYAPRAKASH RAO	GP FOR MEDICAL HEALTH FW Order dt.10.11.2023 IA No. 1 of 2023 R4- Notice sent by RPAD not yet returned served.	HYDERABAD
95	WP/24660/2016 IA 1/2016(WVMP 2964/2016)(Vacate Stay Petition) IA 2/2016(WVMP 3035/2016)(Vacate Stay Petition) IA 1/2017(WPMP 15260/2017)(Direction Petition) IA 1/2024(Direction Petition)	MOGILI ANAVENI	GP FOR MEDICAL HEALTH FW V R REDDY KOVVURI (R83) V R REDDY KOVVURI	HYDERABAD
96	CC/229/2019 WP/26475/2018	M V S SAI KUMAR	GP FOR SERVICES II RR 1 TO 3 NOTICE SERVED.	HYDERABAD
97	WP/26475/2018 IA 1/2018(Direction Petition) IA 1/2019(Vacate Stay Petition) IA 2/2019(Vacate Stay Petition)	M V S SAI KUMAR GP FOR FINANCE PLANNING	GP FOR MEDICAL HEALTH FW GP FOR SERVICES II	HYDERABAD
98	CC/2332/2024	KOPPULA GOPAL	GP FOR ROADS BUILDINGS	BHADRADRI KOTHAGUDEM

ADMISSION (MEDICAL AND HEALTH)

99	WP/12389/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition) IA 3/2024(Direction Petition) IA 4/2024(Direction Petition)	P V KRISHNAIAH	GP FOR SERVICES II VIJAY B PAROPAKARI (R5) S VIJAY PRASHANTH (SC FOR TVVVP) (R2) GP FOR MEDICAL HEALTH FW (R3)	HYDERABAD
100	WP/31171/2024 IA 1/2024(Suspension Petition) IA 2/2024(Stay Petition)	GANDHAM DURGA BOSE	GP FOR MEDICAL HEALTH FW K BHARGAVI (R5)	WARANGAL

ADMISSION (Finance and Planning)

101	WP/20020/2024 IA 1/2024(Direction Petition)	B ARJUN RAO	GP FOR FINANCE PLANNING GP FOR REVENUE (R3) GP FOR IRR1 AND COMM AREA DEV (R2)	RAJANNA SIRCILLA
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ADMISSION (Labour Employment and Training)

102	WP/13810/2024 IA 1/2024(Direction Petition) IA 2/2024(For Being Mentioned) IA 3/2024(Vacate Stay Petition)	MALIPEDDI SRINIVAS REDDY	GP FOR LABOUR MAMIDI VENU MADHAV (R4) MAMIDI VENU MADHAV (R5) MAMIDI VENU MADHAV (R6) MAMIDI VENU MADHAV	HYDERABAD
103	WP/18862/2024 IA 1/2024(Suspension Petition) IA 2/2024(Dispense with Petition)	G RAVI CHANDRA SEKHAR	GP FOR LABOUR A K JAYAPRAKASH RAO (R6) GP FOR COOPERATION (R3)	KHAMMAM

ADMISSION (TRANSPORT)

104	WP/25058/2014 IA 1/2014(WPMP 31344/2014)(Direction Petition) IA 2/2014(WPMP 32306/2014)(Miscellaneous Petition) IA 1/2020(Vacate Stay Petition)	RAJANIKANTH JWALA	GP FOR TRANSPORT	HYDERABAD
105	WP/12495/2019 IA 1/2019(Direction Petition)	S LAKSHMI KANTH	GP FOR TRANSPORT	HYDERABAD
106	WP/5453/2021 IA 1/2021(Direction Petition)	RAJANIKANTH JWALA	GP FOR TRANSPORT	ADILABAD
107	WP/14632/2021 IA 1/2021(Direction Petition) WP/17368/2020	CH JANARDHAN REDDY	GP FOR TRANSPORT PRAVEEN KUMAR CHALLA (R5) C HARI PREETH (R7)	KHAMMAM
108	WP/17368/2020 IA 1/2020(Suspension Petition) IA 2/2020(Implead Petition)	CH JANARDHAN REDDY	GP FOR TRANSPORT PRAVEEN KUMAR CHALLA (R4)	KHAMMAM
109	WP/4871/2022 IA 1/2022(Direction Petition)	RAPOLU BHASKAR	GP FOR TRANSPORT GP FOR PANCHAYAT RAJ RURAL DEV (R4) GP FOR MCPL ADMN URBAN DEV (R3)	RANGA REDDY
110	WP/38446/2022 IA 1/2022(Direction Petition) WP/35676/2022	PRANAY SOHINI	GP FOR TRANSPORT	RANGA REDDY
111	WP/42472/2022 IA 1/2022(Direction Petition)	P RAMACHANDRAN	GP FOR TRANSPORT PAPAIHAH PEDDAKULA (R7)	HYDERABAD
112	WP/1002/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition) WP/743/2024	J VENKATESWARA REDDY	GP FOR TRANSPORT B SHIVA KUMAR (R2) ADDL ADVOCATE GENERAL (R4)	WARANGAL
113	WP/743/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	J VENKATESWARA REDDY	ADDL ADVOCATE GENERAL B SHIVA KUMAR (R2)	HANUMAKONDA
114	WP/1169/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	P VAMSHEEDHAR REDDY	GP FOR TRANSPORT	HYDERABAD
115	WP/1223/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	P VAMSHEEDHAR REDDY	GP FOR TRANSPORT	HYDERABAD
116	WP/22570/2024 IA 1/2024(Direction Petition)	P GIRI KRISHNA	GP FOR TRANSPORT	HYDERABAD

ADMISSION (ROADS & BUILDINGS)

117	WP/10555/2020 IA 1/2020(Direction Petition)	RAVINDER REDDY SINGI REDDY	GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION (R2)	NIZAMABAD
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118	WP/37685/2022	J VENUDHAR REDDY	GP FOR ROADS BUILDINGS ALETI SRINIVAS (R7)	RAJANNA SIRCILLA
119	WP/44178/2022	A JAGAN	GP FOR ROADS BUILDINGS	NIRMAL
120	WP/44444/2022 IA 1/2022(Direction Petition)	A JAGAN	GP FOR ROADS BUILDINGS	WARANGAL
121	WP/19878/2024 IA 1/2024(Direction Petition)	K PRABHAKAR	GP FOR ROADS BUILDINGS	HYDERABAD
122	WP/26257/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Vacate Stay Petition) IA 4/2024(Vacate Stay Petition) IA 5/2024(Direction Petition)	J CHANDRAIAH	GP FOR ROADS BUILDINGS GP FOR REVENUE (R3) GP FOR IRRRI AND COMM AREA DEV GP FOR IRRRI AND COMM AREA DEV (R2) GP FOR IRRRI AND COMM AREA DEV (R5)	RANGA REDDY

ADMISSION (SERVICE MATTERS)

123	WP/446/2018 IA 1/2018(Direction Petition) IA 1/2019(Stay Petition)	PRABHAKAR SRIPADA	N VASUDEVA REDDY(SC FOR RTC)	HYDERABAD
124	WP/19468/2019 IA 1/2019(Direction Petition)	J SUDHEER	GP FOR ENERGY ZAKIR ALI DANISH (SC FOR TSNPDCL) (R2)	KARIMNAGAR
125	WP/22558/2019 IA 1/2019(Direction Petition)	P VENKATESWAR RAO	R ANURAG (SC FOR TSRTC)	MAHABUBNAGAR
126	WP/26295/2019 IA 1/2019(Direction Petition) WP/26297/2019 WP/26308/2019 WP/26353/2019	VELAGANI NARASIMHULU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	KHAMMAM
127	WP/26297/2019 IA 1/2019(Direction Petition)	VELAGANI NARASIMHULU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	KHAMMAM
128	WP/26308/2019 IA 1/2019(Direction Petition)	VELAGANI NARASIMHULU	CENTRAL GOVERNMENT COUNSEL (RAVINDRA ANKAM) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	KHAMMAM
129	WP/26353/2019 IA 1/2019(Direction Petition)	VELAGANI NARASIMHULU	CENTRAL GOVERNMENT COUNSEL (RAVINDRA ANKAM) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	KHAMMAM

ADMISSION - RIGHT TO INFORMATION ACT

130	WP/17696/2023 IA 1/2023(Direction Petition)	V NARASIMHA GOUD	M RAM MOHAN REDDY (SC FOR TSRTC)	RANGA REDDY
131	WP/23482/2023 IA 1/2023(Direction Petition)	Mohd Lateef Khan(PARTY IN PERSON)	NANDHAGIRI VENKATESH GOUD ABU AKRAM (SC FOR TSWB) (R4) ABU AKRAM (SC FOR TSWB) (R3) - (R2)	HYDERABAD

132	WP/3247/2024 IA 1/2024(Direction Petition)	Vijay Gopal(PARTY IN PERSON)	GP FOR HOME	HYDERABAD
133	WP/7534/2024	Syed Ahmed(PARTY IN PERSON)	GP FOR HOME - (R2) - (R3)	RANGA REDDY
134	WP/31076/2024 IA 1/2024(Direction Petition)	K ANANTHA RAO	GP FOR GENERAL ADMINISTRATION GP FOR INFORMATION TECHNOLOGY (R1) GP FOR MEDICAL HEALTH FW (R2)	RANGA REDDY
135	WP/31085/2024 IA 1/2024(Direction Petition)	G RAMACHANDRA REDDY		MANCHERIAL
136	WP/31635/2024 IA 1/2024(Direction Petition) IA 2/2024(Amendment Petition)	G SUNDARESAN	GP FOR INFORMATION TECHNOLOGY (R2)	RANGA REDDY

FOR CLARIFICATION

137	WP/6403/2013 IA 1/2016(WVMP 3356/2016)(Vacate Stay Petition) IA 1/2018(Review Petition) IA 1/2024(Permission Petition) IA 2/2024(Additional Material Petition) IA 3/2024(Amendment Petition)	J M NAIDU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA ARVIND KUMAR KATA (R3) S SIVA KUMARI S SIVA KUMARI (R61) KISHAN KUMAR AZMEERA, Party-in- person	HYDERABAD
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INTERLOCUTORY

138	IA/1/2024(Direction Petition) WP/8100/2023	S A SUBBA RAO	NEELAM NARANIA KADIYALA RAVI CHANDRA MOHAN GP FOR COOPERATION	RANGA REDDY
139	CC/1116/2024 WP/34563/2011	MADDELA RAVINDER	GP FOR SERVICES I (R2) RR 1 and 2 notice served.	HYDERABAD
140	WP/34563/2011 IA 1/2024(Review Petition) IA 2/2024(Suspension Petition)	MADDELA RAVINDER	GP FOR SERVICES I	-
141	CC/1892/2024 CC/1880/2024 WP/32761/2023 WP/32771/2023	B MAHENDER REDDY	GP FOR MINES AND GEOLOGY	HYDERABAD
142	WP/32761/2023 IA 2/2024(Condone Delay Petition) IA 3/2024(Suspension Petition) IA 4/2024(Review Petition)	B MAHENDER REDDY	GP FOR INDUSTRIES COMMERCE GP FOR MINES AND GEOLOGY	-
143	WP/32771/2023 IA 1/2023(Direction Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Suspension Petition) IA 4/2024(Review Petition)	B MAHENDER REDDY	GP FOR INDUSTRIES COMMERCE GP FOR MINES AND GEOLOGY	-
144	CC/1880/2024	B MAHENDER REDDY	GP FOR MINES AND GEOLOGY	HYDERABAD

INTERLOCUTORY (LABOUR)

145	WP/3530/2007 IA 1/2007(WPMP 4498/2007)(Direction Petition) IA 2/2007(WPMP 4499/2007)(Stay Petition) IA 1/2020(Miscellaneous Petition) IA 2/2021(Direction Petition)	MANJARI S GANU	GP FOR LABOUR P SRI HARSHA REDDY (R6) V HARI HARAN VIVEK JAIN (R2) P SRI HARSHA REDDY (R4) P SRI HARSHA REDDY (R7) P SRI HARSHA REDDY (R5) P. Sri Harsha Reddy (8841) for Proposed Respondents No. 4 to 7	HYDERABAD
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INTERLOCUTORY (SERVICE MATTERS)

146	WP/4300/2018 IA 2/2018(Vacate Stay Petition) IA 3/2018(Vacate Stay Petition) IA 1/2024(Re-Open Petition) IA 2/2024(Amendment Petition) WP/2159/2018	NARESH REDDY CHINNOLLA	M RAMGOPAL RAO (SC FOR TSPSC) D BALAKISHAN RAO(SC FOR TSPSC) GP FOR SERVICES II ADDL ADVOCATE GENERAL (R2)	ADILABAD
147	WP/2159/2018 IA 3/2018(Vacate Stay Petition) IA 2/2023(Vacate Stay Petition) IA 1/2024(Re-Open Petition) IA 2/2024(Amendment Petition)	NARESH REDDY CHINNOLLA	M RAMGOPAL RAO (SC FOR TSPSC) SAI PRASEN GUNDAVARAM GP FOR MEDICAL HEALTH FW (R4) D BALAKISHAN RAO(SC FOR TSPSC) ADDL ADVOCATE GENERAL (R2) GP FOR MEDICAL HEALTH FW (R3)	ADILABAD
148	WP/5496/2018 IA 1/2018(Suspension Petition) IA 1/2023(Amendment Petition)	M SRIKANTH	Government Pleader for Services (Home) GP FOR SERVICES I (R1)	HYDERABAD
149	WP/5718/2018 IA 1/2018(Suspension Petition) IA 2/2018(Appointment of Receiver) IA 3/2018(For Being Mentioned) IA 4/2018(Vacate Stay Petition)	SRINIVAS BOBBILI	GP FOR SCHOOL EDUCATION A YADAVA REDDY(SC FOR TSEWIDC) A YADAVA REDDY(SC FOR TSEWIDC) (R4) ADDL ADVOCATE GENERAL (R2) Court Slip	MEDAK
150	WP/36619/2018 IA 1/2018(Direction Petition)	G ALLABAKASH	V UMA DEVI (SC FOR GENCO)	KHAMMAM
151	WP/39840/2018 IA 1/2018(Direction Petition)	K R PRABHAKAR	GP FOR SCHOOL EDUCATION A YADAVA REDDY(SC FOR TSEWIDC) (R2)	NALGONDA
152	WP/4459/2019 IA 1/2019(Direction Petition)	G ALLABAKASH	V UMA DEVI (SC FOR GENCO)	WARANGAL
153	WP/9736/2019 IA 1/2019(Direction Petition)	CHINNA POCHAIHAH RAYAMALLA	GP FOR GENERAL ADMINISTRATION M BHOOPAL REDDY (R4) GP FOR SERVICES III (R1) M RAMGOPAL RAO (SC FOR TSPSC) (R2) R3 R5 UNSERVED ,:	KHAMMAM
154	WP/9812/2019 IA 1/2019(Direction Petition)	R DHEERAJ SINGH	K SRINIVASA MURTHY (SC FOR E C I L) D RAVISHANKAR RAO (R1)	HYDERABAD
155	WP/3369/2020 IA 1/2020(Direction Petition) IA 1/2021(Additional Material Petition)	G ALLABAKASH	K UDAYA SRI (R3)	KHAMMAM
156	WP/11651/2021 IA 1/2021(Direction Petition) IA 2/2024(Direction Petition)	K PRATIK REDDY	GP FOR HOME I V RADHAKRISHNA MURTHY (R2) GP FOR MEDICAL HEALTH FW (R3)	HYDERABAD

PART-HEARD

157	WP/822/2002 WP/25125/2003	M SRIKANTH	DISHIT BHATTACHARJEE (R5) (R3) (R4) (R2)	MAHABUBNAGAR
158	WP/25125/2003	M SRIKANTH	DISHIT BHATTACHARJEE	HYDERABAD
159	WP/8357/2014 IA 1/2014(WPMP 10435/2014)(Suspension Petition)	D MADHUSUDHAN	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
160	WP/16896/2015 IA 1/2015(WPMP 21921/2015)(Stay Petition) IA 1/2019(Direction Petition)	GODA RAMALAKSHMI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA PULIMAMIDI SHASHIDHAR REDDY (R21) K UDAYA SRI (R3) TARA SHARMA (R22)	HYDERABAD
161	WP/41972/2016	M RAMGOPAL RAO	GP FOR HOME M V RAMA RAO (R3) GP FOR SERVICES I (R20)	NALGONDA
162	WP/19755/2021 IA 1/2021(Suspension Petition) IA 2/2021(Vacate Stay Petition) WP/36804/2021	G V S GANESH	GP FOR LABOUR V NARASIMHA GOUD V NARASIMHA GOUD (R2)	MEDAK
163	WP/36804/2021 IA 1/2021(Direction Petition)	V NARASIMHA GOUD	G V S GANESH	MEDAK
164	WP/1956/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition) WP/1958/2024 WP/2011/2024 WP/6754/2024 WP/17711/2024 WP/17714/2024 WP/17718/2024 WP/33361/2023	SHYAM S AGRAWAL	GP FOR LABOUR CH OMERNATHAN A K JAYAPRAKASH RAO (R4) CH OMERNATHAN (R3)	HYDERABAD
165	WP/33361/2023 IA 1/2023(Stay Petition) IA 1/2024(Extension Petition)	A K JAYAPRAKASH RAO	GP FOR LABOUR K.V. SATYA RAMACHANDRA RAO (R4) SHYAM S AGRAWAL (R3)	HYDERABAD
166	WP/1958/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition)	SHYAM S AGRAWAL	GP FOR LABOUR CH OMERNATHAN A K JAYAPRAKASH RAO (R4) CH OMERNATHAN (R3)	HYDERABAD
167	WP/2011/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition)	SHYAM S AGRAWAL	GP FOR LABOUR CH OMERNATHAN A K JAYAPRAKASH RAO (R4) CH OMERNATHAN (R3) HCJ NOTE	HYDERABAD
168	WP/6754/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	N SREEDHAR REDDY	GP FOR LABOUR	HYDERABAD
169	WP/17711/2024 IA 1/2024(Stay Petition) IA 2/2024(Vacate Stay Petition)	N SREEDHAR REDDY	GP FOR LABOUR CH OMERNATHAN CH OMERNATHAN (R4)	HYDERABAD
170	WP/17714/2024 IA 1/2024(Stay Petition) IA 3/2024(Vacate Stay Petition)	N SREEDHAR REDDY	GP FOR LABOUR CH OMERNATHAN CH OMERNATHAN (R4) GP FOR SOCIAL WELFARE (R3)	HYDERABAD

171	WP/17718/2024 IA 1/2024(Stay Petition) IA 3/2024(Vacate Stay Petition)	N SREEDHAR REDDY	GP FOR LABOUR CH OMERNATHAN CH OMERNATHAN (R4)	HYDERABAD
172	AS/2595/2003	Y SRINIVASA MURTHY	T SUDHAKAR REDDY (R6) A DATTANAND (R4) N ASHOK KUMAR (R7) D V SITARAMAMURTHY (R5) RR1 TO 3 AND 7 TO 11-APP BY D.V.SITARAM MURTHY R4-APP BY RAMACHANDRA RAO R5-DIED VIDE C.T. R6-NOT NECESSARY VIDE C.T.	WARANGAL
173	AS/322/2013	B HARINATH RAO	B VANAJA J VENKATESWARA REDDY (R193) R1-APP BY B VANAJA	WARANGAL
<u>FINAL HEARING</u>				
174	WP/5085/2019	M SRIKANTH	GP FOR SCHOOL EDUCATION A YADAVA REDDY(SC FOR TSEWIDC) (R2)	MAHABUBNAGAR
175	WP/24834/2019	SRINIVAS BOBBILI	GP FOR HIGHER EDUCATION P BHANU PRAKASH (SC FOR KAKATIYA UNIVERSITY WARANGAL) (R2)	WARANGAL